Phase-I in October, 2017 for development of economic corridors, inter corridors, feeder routes, national corridors, border roads, international connectivity roads, coastal roads, port connectivity roads and expressways with an aggregate length of about 34,800 km (including 10,000 km residual NHDP stretches) at an estimated outlay of ₹ 5,35,000.00 crores, spanning a period of 5 years. The National Highways Authority of India (NHAI) along with National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) and State PWDs have been entrusted with the road stretches envisaged for development under this programme. Moreover, works under various other schemes such as NH(O) etc. have also been entrusted to nhai for execution/development.

(b) An aggregate length of about 180 km has been construction in the State of Kerala in last 5 years.

(c) and (d) The various issues such as delay in land acquisition/utility shifting, delay in completion of projects, litigation etc. have been observed in project execution.

Infrastructure investment trust

135. SHRI D. KUPENDRA REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has any proposal for Infrastructure Investment Trust for road projects in the country;

(b) if so, the details thereof and the reasons therefor;

(c) whether it is a fact that NHAI had been asked to stop building road, as its debt increased seven-fold over the last five years; and

(d) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) No such proposal has been approved by Government of India.

(c) and (d) No such instructions have been issued by Government of India.

Delay in the construction of highways due to land acquisition norms

136. DR. PRABHAKAR KORE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the construction of National Highways works are getting delayed due to mandatory requirement of 80 per cent land acquisition;